

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. MA 3345/2019
IN
C.P. (IB)-1408(MB)/2017

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2021**

NAME OF THE PARTIES: - Sudam A. Karande
V/s
Good Value Marketing Co. Ltd

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Ms. Sonu Tandon appears for the Operational Creditor. Ld. Counsel Mr. Yahya Batatawala appears for the Applicant/RP in MA No 3345/2019 in CP(IB)1408(MB)/2017. This MA is filed for seeking an order for liquidation of the Corporate Debtor. During the course of the hearing Ld. Counsel has undertaken to intimate the date of hearing to the suspended Directors and the copy of the IA be served upon them. List the matter on **12.04.2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 22nd day of March 2021
JD